

Through Fax

(J.H.C. Sch. 1-7)

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From:

Jitendra Prasad Singh
Registrar (Administration),
High Court of Jharkhand
Ranchi.

File No. XXII(6)/1/2018-19/Apptt.

Letter No. 1724 /Apptt.

Dated: 13/04/18

To

1. Sri Satyapal, Civil Judge (Sr. Div.)-I-cum-A.C.J.M. Sahebganj (Rajmahal),
2. Sri Md. Abdul Naseer, Chief Judicial Magistrate, Jamtara,
3. Sri Dharmendra Kumar Singh, Chief Judicial Magistrate, Ramgarh,
4. Sri Taufique Ahmed, Chief Judicial Magistrate, Latehar,
5. Sri Manish, Chief Judicial Magistrate, Gumla,
6. Sri Sanjay Kumar Choudhary, Chief Judicial Magistrate, Daltonganj,
7. Sri Yogesh Kumar, Chief Judicial Magistrate, Giridih [U.O.T. to Dumka],
8. Sri Prakash Jha, Chief Judicial Magistrate, Bokaro,
9. Sri Swayambhu, Chief Judicial Magistrate, Ranchi,
10. Sri Ajay Kumar Singh, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Deoghar [U.O.T. to Dhanbad],
11. Sri Rajeev Ranjan, Chief Judicial Magistrate, Dhanbad,
12. Sri Rajesh Sinha, Chief Judicial Magistrate, Godda,
13. Sri Debashish Mohapatra, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Bokaro,
14. Sri Vishal Srivastava, Chief Judicial Magistrate, Koderma,
15. Sri Tarun Kumar, C.J.M.-cum-Civil Judge (Sr. Div.)-I, Khunti,
16. Sri Gati Krishna Tiwary, Chief Judicial Magistrate, Jamshedpur [U.O.T. to Hazaribagh],
17. Sri Onkar Nath Choudhary, Chief Judicial Magistrate, Saraikela [U.O.T. to Jamshedpur],
18. Sri Raj Kumar Mishra, Chief Judicial Magistrate, Lohardaga,
19. Sri Dinesh Kumar, Chief Judicial Magistrate, Chatra,
20. Sri Dinesh Kumar Mishra, Chief Judicial Magistrate, Garhwa,
21. Sri Madhuresh Kumar Verma, C.J.M.-cum-Civil Judge (Sr. Div.)-I, Simdega,
22. Sri Akhilesh Kumar, Chief Judicial Magistrate, Pakur,
23. Sri Prabhat Kumar Sharma, Chief Judicial Magistrate, Sahebganj,
24. Sri Ravi Shankar Mishra, Chief Judicial Magistrate, Chaibasa,
25. Sri Anil Kumar No. 2, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Jamshedpur [U.O.T. to Giridih],
26. Sri Yogesh Kumar Singh, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Hazaribagh,
27. Sri Mukulesh Chandra Narain, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Jamshedpur (Ghatshila),
28. Sri Bimlesh Kumar Sahay, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Daltonganj [U.O.T. to Giridih],
29. Sri Rakesh Kumar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Bokaro(Bermo at Tenughat),
30. Sri Vinod Kumar Tiwari, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Garhwa,
31. Sri Ajai Kumar Srivastava, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Koderma,
32. Sri Md. Asif Eqbal, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Giridih [U.O.T. to Daltonganj],
33. Ms. Kashika M. Prasad, Civil Judge (Sr. Div.)-I-cum-J.M., Giridih [U.O.T. to Ranchi],
34. Sri Abhimanyu Kumar, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Ramgarh,
35. Sri Rajesh Kumar Singh, Civil Judge (Sr. Div.)-I-cum-J.M., Ranchi [U.O.T to Dhanbad],
36. Sri Akhilesh Kumar Tiwari, Civil Judge (Sr. Div.)-I-cum-J.M., Ranchi [U.O.T. to Dhanbad],
37. Sri Sachindra Nath Sinha, Under Secretary-cum-Deputy Legal Remembrancer, Law (Judl.) Dept., Ranchi,
38. Sri Arvind Kumar No. 2, Civil Judge (Sr. Div.)-I-cum-J.M., Ranchi,
39. Sri Chaudhary Ahsan Moiz, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Lohardaga,
40. Sri Sailendra Kumar, Civil Judge (Sr. Div.)-cum-A.C.J.M., Jamtara,
41. Sri Vijay Kumar Srivastava, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Chatra [U.O.T. to Ranchi],
42. Sri Suraj Prakash Thakur, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad [U.O.T. to Tenughat]

Sub:- Reschedule the Refresher Training Course (R-3) for 21st April, 2018 in place of 21st & 22nd, April, 2018 at Judicial Academy Jharkhand, Ranchi.

Sir,

In continuation to this Court's letter no. 1539/Apptt. dated 04.04.2018, I am directed to inform that the Court has been pleased to reschedule the Refresher Training Course (R-3) on "**Appreciation and Recording of Electronic Evidence in light of IT Act and Documentary Evidence**" for 21st April, 2018 only in place of 21st & 22nd, April, 2018 at Judicial Academy Jharkhand, Ranchi.

This is for your information and needful.


Yours faithfully,

Sd/- J.P. Singh
Registrar (Administration)

Memo No. 1725 /Apptt.

Dated, Ranchi, the 13/04/18

Copy forwarded to all the Principal District & Sessions Judges of the State including the Judicial Commissioner, Ranchi with reference to this Court's letter under memo no. 1540/Apptt. dated 04.04.2018 for information and needful / the Additional Director-I-cum-Director I/c, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 1046/JAJ dated 13.04.2018 / the Member Secretary, Jharkhand State Legal Services Authority, Ranchi/ the C.P.C I/c., e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.


13:04:2018

Registrar (Administration)